in better management of country's irrigation potentials:

- (c) whether it is proposed to extend the benefits of in-service training to Engineers of other States: and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The objective of the USAID assisted Water Resources Management & Trianing Project is to strengthen the skills of Indian institutions and human resources responsible for management of efficient water delivery systems, and river basin water resources planning & management. For this Water & Land Management, Institutes (WALMIS) set up in the eleven States, and a number of academic Institutions have been associated with this Project. A Central Training Until has been set up for training in River Basin Planning & Management. Officers of State Irrigation and Agriculture Departments are being trained in these institution as well as in select institutions/organisations abroad. A number of action research studies have been undertaken for optimising utilisation of water resources. These efforts have helped in creating greater awareness and bettering our water management utilisation practices.

- (c) All States can participate in the inservice training facilities available under this programme.
- (d) Training courses on basin Planning are regularly run by the Central Trianing Unit. In addition, participants are also sponsored for the courses and study tours arranged by the selected American Institution on improved water management practices.

### Non-Glazing of Verandahs in Government Colonies in Delhi

#### 384. SHRI RAM SAGAR (Saidpur): SHRI NAND LAL MEENA:

Will the Minister of URBAN DEVEL-OPMENT be pleased to state:

- (a) whether there is a great resentment amongst the residents of R.K. Puram and other Government residential colonies in Delhi in the matter of non-glazing of verandahs to provide them additional accommodation for the growing (in age) family members:
- (b) if so, the steps taken forthwith to break the rigidity in the matter of stricking to sanction of money awarded earlier and to increase the quantum of money to meet the expenditure to cover the verandahs to Type. II and III: and
- (c) if not, the reasons for continuing to stick to the old rigidity?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) to (c). Some complaints in the matter have been received and the question of raising the monetary ceiling on the additions/alternations in Government residential accommodation including the glazing of verandahs is being re-examined.

## Food Processing Industry in Ghazipur

385. SHRI RAM SAGAR (Saidpur): Will the Minister of FOOD PROCESSING IN-DUSTRIES be pleased to state:

(a) whether a committee, which carried out a study of the Ghazipur district of eastern U.P. in 1964, had recommended setting up of fruit preservation and canning industries;

- (b) if so, the action taken on that recommendation: and
- (c) if no action was taken, the reasons for not implementing the Report and whether it is proposed to implement it now?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) to (c). Information is being collected and will be laid on the Table of the House.

### **Development of Urban Centres/Regions**

- 386. SHRI RAM SAGAR (SAIDPUR): Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the urban centres/regions identified for developmental inputs pursuant to the recommendations made by the Task Force and the National Commission on Urbanisation appointed in 1975 and 1985 respectively:
- (b) the steps taken to develop the centres/regions so identified:
- (c) whether there is any proposal to develop Saidpur Parliamentary Constituency in Uttar Pradesh: and
  - (d) if so, the details thereof?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) and (b). The Task Force appointed by the Central Government had given recommendations relating to the planned development of small and medium towns. The Task Force however, has not identified any specific regions or centres for development since this was not a part of the terms of reference.

Taking cue from the recommendations of the Task Force, developmental programmes for small and medium towns were

implemented beginning from the 6th Five Year Plan and continued during the 7th Five Year Plan

The National Commission on Urbanisation submitted its Report in 1988 identified 329 towns as Generators of Economic Momentum and suggested that these GEMs should be considered for developmental purpose on priority basis. They have also identified 49 Spatial Priority Urbanisation Regions for developmental purpose.

In the course of the 6th and 7th Five Year Plans 380 small and medium towns were assisted under the Integrated Development of Small and Medium Towns Programme, out of which 157 towns are those identified by NCU. A sum of Rs. 143.62 crores was released by the Government of India to various State Governments for this purpose.

The nature of assistance to small and medium towns including towns identified by the NCU during the 8th Plan period would depend upon the nature and the size of the 8th Plan.

(c) and (d). No such proposal is pending with the Central Government.

#### [Translation]

# Appointment of Agents by NTC for Supplies to Government Departments

PROF. MAHADEO 387. SHIWANKAR: SHRI **PRASAD** RAM CHAUDHARY:

Will the Minister of TEXTILES be pleased to state:

(a) whether the National Textile Corporation (NTC) and the NTC (DPR) Ltd. appointed agents for making supplies to De-